## CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENICH

Original Application No.966 of 1993 M.A.2563/98

New Delhi, this the 11th day of December, 1998



Hon ble Mrs.Lakshmi Swaminathan, Member(J) Hon ble Mr. N. Sahu, Member(Admmv)

Ex. Sub Inspector Azad Singh No.D/1172 son of Shri Matu Ram, aged about 44 years, previously employed in 6th BN. DAP Delhi Police, R/o C-42, Mohan Garden, Uttam Nagar, New Delhi-110059

-APPLICANTS

(By Advocate -Shri Shankar Raju)

## Versus

- The Delhi Administration (through Additional Commissioner of Police) Armed Police, Police Headquarters, M.S.O.Building, New Delhi.
- Dy.Commissioner of Police, 6th BN.
  D.A.P. Model Town Delhi. -RESPONDENTS

(By Advocate - Shri Rajinder Pandita)

## ORDER (Oral)

## By Hon ble Smt. Lakshmi Swaminathan, Member (J) -

After hearing both the learned counsel for some time, Shri Shankar Raju, learned counsel for the applicant states that as the main relief prayed for in the OA has already been granted by the respondents, although he submits that with regard to the date of promotion the applicant considerable has a grievance, he seeks permission to withdraw this OA together with MA 2563/98. He further states that liberty may be granted to take any other proceeding which is permitted under law.



2. In the above circumstances the OA and MA are disposed of as withdrawn. If any further grievance survives, it is open to the applicant to pursue his legal remedies, as advised. No costs.



(N. Sahu)

Member (Admnv)

Jotal Smethe (Smt.Lakshmi Swaminathan)

Member(J)

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